

**Incomplete information in the report on
Public Enterprises**

1556. DR. BAPU KALDATE: Will the Minister of INDUSTRY be pleased to state:

(a) whether it is a fact that 10 public enterprises have not furnished the required material for incorporation in the survey of the Public Enterprises for 1987-88;

(b) whether it is also a fact that the International Airport Authority of India has not furnished the required information even for the year 1986-87 and also for the year 1987-88;

(c) if so, what are the reasons therefor; and

(d) what action has been taken by Government against the erring enterprises for such delays?

THE MINISTER OF INDUSTRY
(SHRI J. VENGAL RAO): (a)
Yes, Sir.

(b) No, Sir. IAAI has furnished data for both the years i.e. 1986-87 and 1987-88.

(c) Question does not arise.

(d) The delays has been brought to the notice of administrative Ministries for taking appropriate remedial action.

**Allotment of LPG Agencies in the
Districts of Tamil Nadu**

1557. SHRI PASUMPON THA
KIRUTTINAN:

SHRI S. VIDUTHALAI
VIRUMBI:

Will the Minister of PETROLEUM
AND NATURAL GAS be pleased to
state:

(a) whether Government propose to
allot a number of Gas agencies in Rama-

nathapuram, Pasumpon Thevar, Kamara-
jar and Madurai Districts of Tamil Nadu
in the near future;

(b) if so, what are the details thereof
and how many agencies will be allotted;
area-wise; and

(c) what is the number of agencies re-
served for persons belonging to SC/ST
and for unemployed graduates in these
areas?

THE MINISTER OF STATE OF THE
MINISTRY OF PETROLEUM AND
NATURAL GAS (SHRI BRAHM
DUTT): (a) and (b) Upto the Annual
LPG Marketing Plan 1988-89, oil com-
panies have proposals to set up four more
LPG distributorships at Madurai and one
each at Batlagundu and Kodaikanal in
District Madurai. There is, however, no
proposal at present to set up any addi-
tional LPG distributorship in Ramana-
thapuram, Pasumpon Thevar, and Kama-
rajar Districts of Tamil Nadu;

(c) Under the present policy, reserva-
tion for various categories for award of
distributorships/dealerships is done by
the oil industry for the entire state and
not on district-wise basis.

**Royalty to Tamil Nadu on oil and Natural
gas extracted from Cauvery Basin**

1558. SHRI S. VIDUTHALAI
VIRUMBI:

SHRI PASUMPON THA
KIRUTTINAN:

Will the Minister of PETROLEUM
AND NATURAL GAS be pleased to
state:

(a) what is the total potentiality of
Oil and Gas in Cauvery Basin of Tamil
Nadu;

(b) what is the total yield of oil and
gas per day;